

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

IB-1005/ND/2019

IN THE MATTER OF:

M/s. Om Trans Logistics Ltd.

...PETITIONER

Vs.

M/s. JMD Global Forwarders INC Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 09.10.2019

Coram:01

JUSTICE (RETD.) Rajesh Dayal Khare, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor

: Suraj Kumar, Adv. Vinay Kr. AR

For the Respondent/ Corporate-debtor :

ORDER

None is present on behalf of the parties. Put up on 24.10.2019.

However, at the end to the Board learned counsel for the petitioner was present and requested for marking his appearance. The request is acceded to.



Member (T)



(Rajes

Member (J)